GOVERNMENT OF INDIA MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA UNSTARRED QUESTION NO. 2491 TO BE ANSWERED ON 18.12.2023

Compensation for Wild Animal Attacks

2491. DR. DHAL SINGH BISEN:

Will the Ministry of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) the details of loss of life occurred due to wild life attacks in the country during the last five years, State-wise;
- (b) the details of the States where compensation is provided by the states for the loss of life due to wild animal attacks and the quantum thereof;
- (c) the names of the persons provided compensation in the State of Madhya Pradesh during the last five years, district-wise;
- (d) whether there is any provision of compensation for the loss of life due to wild animal attacks by the Government besides the State Government and if so, the quantum thereof; and
- (e) the number of cases and the names of the persons provided compensation by the Government for the loss of life during the last five years and the details thereof in the State of Madhya Pradesh, district-wise?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI ASHWINI KUMAR CHOUBEY)

- (a) The protection and management of wildlife is primarily the responsibility of the concerned States/UTs. As per the information available with the Ministry, the details of human deaths in the states in the last five years due to the attacks by tigers and elephants are at **Annexure-I** and **Annexure-II**.
- (b) to (e) The Ministry of Environment, Forest and Climate Change provides financial assistance to States /UT's under the Centrally Sponsored Schemes of Development of Wildlife Habitats and 'Project Tiger and Elephant' for management of wildlife and its habitats, including *ex-gratia* payment for depredation caused by wild animals.

The amount of ex-gratia relief payable under the scheme is as follows:

S.No	Nature of damage caused by	Amount of ex-gratia relief			
	wild animals				
i.	Death or permanent	Rs.5.00 lakhs			
	incapacitation				
ii.	Grievous injury	Rs.2.00 lakhs			
iii.	Minor injury	Cost of treatment up to Rs.25,000/- per			
		person			
iv.	Loss of property/crops	State/UT Government may adhere to			
		the cost norms prescribed by them.			

The States/Union Territories make ex-gratia payments for loss of livestock, crops and human life including injuries due to human-wildlife conflicts as per the norms which vary from State to State.

The details of amount paid as *ex-gratia* in such cases are not collated at the level of the Ministry. However, as per the information available in the Ministry, the details of *ex-gratia* paid during last five years for victims died due to tiger attacks is as **Annexure-III.**

Annexure-I

Annexure referred to in reply to part (a) of the Lok Sabha Unstarred Question No. 2491 due for reply on 18.12. 2023 regarding human—wildlife encounters.

The details of human deaths due to tiger attack, as reported by States

S.	State	2018	2019	2020	2021	2022
No.						
1	Assam	1	0	0	0	0
2	Bihar	0	0	1	4	9
3	Karnataka	1	4	0	1	1
4	Kerala	0	0	2	0	0
5	Madhya Pradesh	2	1	11	2	2
6	Maharashtra	2	26	25	32	85
7	Orissa	2	0	0	0	0
8	Rajasthan	2	5	0	0	0
9	Tamil Nadu	0	0	1	3	0
10	Telangana	0	0	2	0	0
11	Uttar Pradesh	5	8	4	11	11
12	Uttarakhand	1	2	0	1	3
13	West Bengal	15	3	5	5	1
	TOTAL	31	49	51	59	112

Annexure-II

Annexure referred to in reply to part (a) of the Lok Sabha Unstarred Question No. 2491 due for reply on 18.12. 2023 regarding human—wildlife encounters.

Human casualties due to elephant attack

S. No.	State	2018-19	2019-20	2020-21	2021-22	2022-23
1	Andhra Pradesh	7	4	6	NR	5
2	Arunachal Pradesh	0	0	0	2	0
3	Assam	84	75	91	63	80
4	Chhattisgarh	61	77	42	64	69
5	Jharkhand	87	84	74	133	96
6	Karnataka	12	30	23	17	29
7	Kerala	27	12	20	25	22
8	Maharashtra	1	1	NR	0	2
9	Meghalaya	3	4	6	3	3
10	Nagaland	1	0	0	0	1
11	Odisha	72	117	93	112	148
12	Tamil Nadu	47	58	57	37	43
13	Tripura	NR	2	1	2	2
14	Uttar Pradesh	0	6	1	0	4
15	Uttarakhand	3	NR	NR	NR	4
16	West Bengal	52	116	47	77	97
	Total	457	586	461	535	605

^{*}NR- Information not received from State

Annexure referred to in reply to part (b) to (e) of the Lok Sabha Unstarred Question No. 2491 due for reply on 18.12. 2023 regarding human-wildlife encounters.

The details of ex-gratia payment for human deaths due to tiger attack, as reported by States

(Rs. In lakhs)

S.	State	2018	2019	2020	2021	2022
No.						
1	Andhra Pradesh	0.00	0.00	0.00	0.00	0.00
2	Arunachal Pradesh	0.00	0.00	0.00	0.00	0.00
3	Assam	0.00	0.00	0.00	0.00	0.00
4	Bihar	0.00	0.00	5.00	5.00	30.00
5	Chhattisgarh	0.00	0.00	0.00	0.00	0.00
6	Jharkhand	0.00	0.00	0.00	0.00	0.00
7	Karnataka	15.00	20.00	0.00	7.50	7.50
8	Kerala	0.00	0.00	10.00	0.00	0.00
9	Madhya Pradesh	12.08	4.00	40.00	0.00	4.00
10	Maharashtra	0.00	360.00	402.00	420.00	1395.00
11	Mizoram	0.00	0.00	0.00	0.00	0.00
12	Orissa	0.80	0.00	0.00	0.00	0.00
13	Rajasthan	8.00	20.00	0.00	0.00	0.00
14	Tamil Nadu	0.00	0.00	4.00	12.00	0.00
15	Telangana	0.00	0.00	10.00	0.00	0.00
16	Uttar Pradesh	14.00	10.00	20.00	43.00	34.00
17	Uttarakhand	3.00	7.00	0.00	4.00	4.00
18	West Bengal	2.50	0.00	4.00	16.00	4.00
	Total	55.38	421.00	495.00	507.50	1478.50
